

FORM G (RE-ISSUED)**INVITATION FOR EXPRESSION OF INTEREST
FOR MOUNTAIN MEADOW HOLIDAYS PRIVATE LIMITED OPERATING IN
MOTEL INDUSTRY AT NEW DELHI**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/CIN/LLP No.	MOUNTAIN MEADOW HOLIDAYS PRIVATE LIMITED CIN: U74899DL1993PTC056571 PAN: - AACCM9855G
2.	Address of the registered office	Registered office: House No.-196, Deepali Enclave, Pitampura, Delhi West Delhi DL 110034 IN
3.	URL of website	Not Applicable
4.	Details of Place where majority of fixed Assets are located	Corporate Debtor is having agricultural land measuring 18 Bigha and 15 Biswa at Village Khampur, New Delhi
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Corporate Debtor has not earned any revenue in F Y 2021-2022 and details thereafter are not available at present.
7.	Number of employees/ workmen	Details not available presently
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	May be obtained by sending an email to ibc.mountainmeadows@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	May be obtained by sending an email to ibc.mountainmeadows@gmail.com
10.	Last date for receipt of expression of interest	12-03-2024
11.	Date of issue of provisional list of prospective resolution applicants	22-03-2024
12.	Last date for submission of objections to provisional list	27-03-2024
13.	Date of issue of final list of prospective resolution applicants	06-04-2024

14.	Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	06-04-2024
15.	Last date of submission of resolution plans	06-05-2024
16.	Process email id to submit EOI	ibc.mountainmeadows@gmail.com



Umesh Gupta

Resolution Professional

Mountain Meadow Holidays Private Limited

(Under CIRP)

IP Registration No. IBBI/IPA-001/IP-P00848/2017-18/11431

Date: - 05/03/2024

Place: - New Delhi

इंडियन बैंक Indian Bank E- Auction Sale Notice
ALLAHABAD

[Appendix IV-A (See Provision to Rule 8(6)) Sale Notice for Sale of Immovable Properties]
E – Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable property/ies mortgaged/charged to the Indian Bank, Secured Creditor, the **Symbolic Possession** of which has been taken by the Authorised Officer of Indian Bank, Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is", on below mentioned date, for the recovery of dues to the Indian Bank, Secured Creditor from the following Borrower (s) and Guarantor(s). The Reserve Price and Earnest Money Deposit (EMD) of the respective property/ies are furnished below.

Name of Borrower/ Mortgage/Guarantor	Description of Mortgaged Property	Type of Possession	Reserve price (Rs.) EMD (Rs.) Bid Increase Amount (Rs.)	Demand Notice Date Outstanding Dues
Branch: Ramanreti, Vrindavan, Phone No. 7017375272				
Borrower- Mr. Dinesh S/o Baboolal, Co-Borrower- 1. Mrs. Suman Devi W/o Dinesh, Guarantor- Mr. Vivek Sharma S/o Shri Ramesh Chand Sharma	Constructed House on part of Plot No. 445 F Situated at Mauza Govind Nagar Sector- F Mathura, Tehsil and Distt. Mathura, Area- 68.70 Sq Mtr., Property in the name of 1/2 part Shri Dinesh S/o Baboolal and 1/2 part Smt. Suman Devi W/o Dinesh, Bounded as: East- Plot No. 444F, West-Colony Road more than 6 Mtr., North- Part of Plot No. 445 Smt Vedvati, South- Part of Plot No. 445 Shri Banwar Lal Property ID: IDIB644616403	Symbolic	29,27,000/- 3,00,000/- 10,000/-	26.09.2023 14,53,117/- as on Dt. 26/09/2023 + interest & other expenses thereon

Last Date and Time for submission of EMD amount is : 18.04.2024 upto 4:00 PM
Date of E- Auction 19.04.2024 between 10:00 AM to 04:00 PM

Bidders are advised to visit the website (www.mstcecommerce.com) of our e auction service provider MSTC Ltd to participate in online bid. For Technical Assistance Please call MSTC HELPDESK No. 033-22901004 and other help line numbers available in service providers help desk. For Registration status with MSTC Ltd, please contact ibapiop@mstcecommerce.com and for EMD status please contact ibapifin@mstcecommerce.com. For property details and photograph of the property and auction terms and conditions please visit: https://ibapi.in and for clarifications related to this portal, please contact help line number '18001025026' and '011-41106131'.
 Bidders are advised to use Property ID Number mentioned above while searching for the property in the website with https://ibapi.in and www.mstcecommerce.com
 Date : 06.03.2024 Place: Mathura Authorized Officer

इंडियन बैंक Indian Bank E- Auction Sale Notice
ALLAHABAD

[Appendix IV-A (See Provision to Rule 8(6)) Sale Notice for Sale of Immovable Properties]
E – Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable property/ies mortgaged/charged to the Indian Bank, Secured Creditor, the **Symbolic Possession** of which has been taken by the Authorised Officer of Indian Bank, Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is", on below mentioned date, for the recovery of dues to the Indian Bank, Secured Creditor from the following Borrower (s) and Guarantor(s). The Reserve Price and Earnest Money Deposit (EMD) of the respective property/ies are furnished below.

Name of Borrower/ Mortgage/Guarantor	Description of Mortgaged Property	Type of Possession	Reserve price (Rs.) EMD (Rs.) Bid Increase Amount (Rs.)	Demand Notice Date Outstanding Dues
Branch: Tundla, Phone No. 9936512415				
Borrowers- M/s Magenta Milk Products, Add.- Khasara No. 249, Mohar Singh Colony, Mehrabad Ward No. 18 Nahar Kohli Road Shikohabad Firozabad, Partners- 1. Mr. Rinku S/o Mr. Dalveer Singh, Add.- Village Unchagong Post Bachepura Tehsil Jalesar & Distt. Etah, 2. Mrs. Neelam Singh W/o Mr. Jaypal, Add.- Shimbu Nagar, Tehsil Shikohabad & Distt. Firozabad, 3. Mr. Salendra Singh S/o Mr. Mohar Singh, Add.- Fatehpur Nasirpur, Garshan, Distt. Firozabad, Guarantor- Mrs. Rekha Singh W/o Mr. Salendra Singh, Add.- Fatehpur Nasirpur, Garshan, Distt. Firozabad.	All that part & parcel of Commercial Property situated at Rest Part of Khasara No. 249 Under Nagar Palika Parishad Shikohabad Distt. Firozabad, Area- 15675.00 Sq Feet of 1456.78 Sq Mtrs. Property in the name of Mrs. Rekha Singh W/o Mr. Salendra Singh & Mr. Salendra Singh S/o Mr. Mohar Singh, Bounded as: East: Khari Vinod Yadav, West: Rastal Road 25 Feet Wide, North: Sarkar Nali, South: Nahar Patan Property ID: IDIB4560MAGENTA	Symbolic	1,08,19,000/- 10,08,000/- 10,000/-	02.08.2023 60,85,374/- as on Dt. 08/08/2023 + interest & other expenses thereon

Last Date and Time for submission of EMD amount is : 18.04.2024 upto 4:00 PM
Date of E- Auction 19.04.2024 between 11:00 AM to 03:00 PM

Bidders are advised to visit the website (www.mstcecommerce.com) of our e auction service provider MSTC Ltd to participate in online bid. For Technical Assistance Please call MSTC HELPDESK No. 033-22901004 and other help line numbers available in service providers help desk. For Registration status with MSTC Ltd, please contact ibapiop@mstcecommerce.com and for EMD status please contact ibapifin@mstcecommerce.com. For property details and photograph of the property and auction terms and conditions please visit: https://ibapi.in and for clarifications related to this portal, please contact help line number '18001025026' and '011-41106131'.
 Bidders are advised to use Property ID Number mentioned above while searching for the property in the website with https://ibapi.in and www.mstcecommerce.com
 Date : 06.03.2024 Place: Tundla Authorized Officer

इंडियन बैंक Indian Bank E- Auction Sale Notice
ALLAHABAD

[Appendix IV-A (See Provision to Rule 8(6)) Sale Notice for Sale of Immovable Properties]
E – Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable property/ies mortgaged/charged to the Indian Bank, Secured Creditor, the **Symbolic Possession** of which has been taken by the Authorised Officer of Indian Bank, Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is", on below mentioned date, for the recovery of dues to the Indian Bank, Secured Creditor from the following Borrower (s) and Guarantor(s). The Reserve Price and Earnest Money Deposit (EMD) of the respective property/ies are furnished below.

Name of Borrower/ Mortgage/Guarantor	Description of Mortgaged Property	Type of Possession	Reserve price (Rs.) EMD (Rs.) Bid Increase Amount (Rs.)	Demand Notice Date Outstanding Dues
Branch: Farrukhabad, Phone No. 7541945722				
Borrower- 1. Miss Vandana Singh D/o Mr. Prakash Chand Shakya, 2. Mr. Prakash Chand Shakya S/o Mr. Ram Lal Shakya, Guarantors- 1. Smt. Arun Kumari Shakya W/o Mr. Yogendra Kumar Shakya, 2. Mr. Devendra Kumar Shakya S/o Mr. Ram Lal Shakya, 3. Mr. Kaushlendra Singh S/o Late Mr. Satya Prakash Shakya, 4. Mr. Rakesh Kumar S/o Late Mr. Shyam Lal, 5. Mr. Banwar Lal S/o Late Shri Nathu Lal	1. All that part & parcel of residential property situated at part of property no. 161, Vill Khanpur PO Maseni, Distt. Farrukhabad, Area- 81.0 Sq Mtrs. Property in the name of Shri Devendra Kumar Shakya, Bounded as: East- Plot of Sadhana, West- Plot of Arun Kumari, North- Gali 6 Ft. Wide, South- Gali 5 Ft. Wide Property ID: IDIB0VANDANA01 2. All that part & parcel of residential property situated at part of property no. 161, Vill Khanpur PO Maseni, Distt. Farrukhabad, Area- 242.500 Sq Mtrs. Property in the name of Smt. Arun Kumari Shakya W/o Yogendra Kumar Shakya, Bounded as: East- Plot of Seller, West- Gali 4 Ft. Wide, North- Gali 3 Ft. Wide, South- Gali Property ID: IDIB0VANDANA02	Symbolic	6,00,000/- 60,000/- 10,000/- 18,00,000/- 1,80,000/- 10,000/-	04.08.2023 16,12,752/- as on Dt. 01/03/2024 + interest & other expenses thereon

Last Date and Time for submission of EMD amount is : 15.04.2024 upto 4:00 PM
Date of E- Auction 16.04.2024 between 11:00 AM to 03:00 PM

Bidders are advised to visit the website (www.mstcecommerce.com) of our e auction service provider MSTC Ltd to participate in online bid. For Technical Assistance Please call MSTC HELPDESK No. 033-22901004 and other help line numbers available in service providers help desk. For Registration status with MSTC Ltd, please contact ibapiop@mstcecommerce.com and for EMD status please contact ibapifin@mstcecommerce.com. For property details and photograph of the property and auction terms and conditions please visit: https://ibapi.in and for clarifications related to this portal, please contact help line number '18001025026' and '011-41106131'.
 Bidders are advised to use Property ID Number mentioned above while searching for the property in the website with https://ibapi.in and www.mstcecommerce.com
 Date : 06.03.2024 Place: Farrukhabad Authorized Officer

केनरा बैंक Canara Bank E-AUCTION NOTICE
ARM BRANCH, AGRA

E-AUCTION SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES UNDER THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 READ WITH PROVISION TO RULE 9(1), 8 (6) & 6(2) OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor(s) that the below described immovable property mortgaged/charged to the Secured Creditor, the **Physical possession** of which has been taken by the Authorised Officer of Canara Bank, Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" for the recovery of dues to the Bank. The details are describe herebelow.

Name & Address of Borrowers & Guarantors	Amount Due (Rs.) as per demand notice	Description of Properties	Type of Possession	Reserve Price (Rs.) EMD 10% (Rs.)
Borrower- 1. M/s Mother Chois Frozen Foods, 2. Sri Nagendra Singh S/o Narendran Singh, Add.- 1575, SBI Colony, Kasganj	1,54,74,876/- + interest & Other Exp. thereon	Property/House situated at Gata no 137 & 138 situated at Mauza-Mohanpura, Pargana- Bilram, Kansi Ram Nagar Tehsil/District- Kasganj, Area- 1291.77 sq. mtr., in the name of Yash Pundhir S/o Nagendra Singh Pundhir, Bounded as: East- Property of Neetu Singh, West- Property of Legal Heirs of Khan Shah, North- House of Lilawati & Rasta, South-House of Ramam Lal	Symbolic	40,17,000 4,02,000
Borrower- 1. Mr. Mukesh Babu S/o Sri Ram Khildai, 2. Mrs. Sheela W/o Sri Ram Khildai, 3. Mrs. Manju W/o Sri Mukesh Babu, 4. Mr. Ram Khildai S/o Ram Chand, Add. of all- H. No. 4/76, Nagla Vishnu, Firozabad	13,78,424/- + interest & Other Exp. thereon	Residential House situated at 4/76 Vill- Nagla Vishnu, Mauza Dabauji, Firozabad, Area- 150.81 sq. mtr., in the name of Mr. Mukesh Babu S/o Sri Ram Khildai, Bounded as: East- Rasta 8 ft wide, West- Plot of Madan Lal, North- Road, South- Property of Sunehari Lal	Symbolic	12,02,000 1,20,000
Borrower- M/s Laxmi Industries, Add.- 19/3/A, Khataina Road Lohamandi, Agra, Legal Heir- 1. Nirmal Kumar Jain S/o Late Kapoor Chand Jain, 2. Raj Kumar Jain S/o Late Kapoor Chand Jain, 3. Arvind Kumar Jain S/o Late Kapoor Chand Jain, Add. of all- 3- B Keshav Kaji Pratap Nagar, Agra	57,61,381.35 + interest & Other Exp. thereon	Commercial Property No.19/3,Khatena – Lohamandi Thana Road, Khatena, Lohamandi Ward, Agra. Area- 81.95 Sq. Mtr., property in the name of Sri Kapoor Chand & Smt Maya Devi, Bounded as: East- 10'-0" Wide Gali, West- Part of Property No.19/3, North- M/s Sheena Export, South- Part of Property No.19/3	Symbolic	41,22,000 4,12,000
Borrower- 1. Smt Vijaya Sharma W/o Shri Rajesh Parashar, 2. Shri Rajesh Parashar S/o Shri Sita Ram, Add. of both- H.No. 79A, Gayatri Madhusudan city Kehral road, Agra, Guarantor- Shri Vikas Pitaliya S/o ShriKunji Bihari, Add.- H.No. 59, Ram Mohan Nagar Sikandra Agra	32,52,996.73 + interest & Other Exp. thereon	House number 79A, constructed on part of Khasra number 145, Madhusudan city, Sharnshabad Road, Mauza Kahra, Agra, Area- 122.33Sq. Mtr., property in the name of Smt Vijay Sharma W/o Shri Rajesh Sharma, Bounded as: East- Rasta 9.00 mt wide, West- Rasta 3.00mt wide, North- Rasta 12 mt wide, South- Property number 79	Physical	39,20,000 3,92,000
Borrower- Sri Pawan Kumar S/o Sri Mohan Singh, Add.- H No.61 Vill- Jaupura, Panwari, Agra, Guarantor- Sri Jitendra Kumar S/o Sri Randeher Singh, Add- Vill- Jaupura, Panwari, Agra	28,20,826/- + interest & Other Exp. thereon	Residential Property at Plot No.355,Khasra No.325ml, Taj N.R.I City, Bichpuri, Agra, Area- 83.61 Sq. Mtr., property in the name of Shri Pawan Kumar S/o Sri Mohan Singh, Bounded as: East- Plot No. 605, West- Plot No.603, North- Road 4.50 Meter Wide, South- E Type Plot	Symbolic	11,86,000 1,19,000
Borrower- 1. Mrs. Ranjana Rana W/o Uday Rana, 2. Mr. Uday Rana S/o Girraj Singh, Add. of both- House No.11, Sant Vihar, Near Basera, Dayal Bagh, Tehsil- Sadar, District Agra	28,61,340.40 + interest & Other Exp. thereon	UREM of Residential House no. 37-D/SV/IP-11 constructed on Plot No. 11, Khasra No. 133 (Part), Sant Vihar, Mauza Jaganpur, Hariparwat Ward, Tehsil & District Agra, property in the name of Mrs. Ranjana Rana W/o Uday Rana, Bounded as: East- Plot No. 1, West- 7.61 M wide road, North- Property No. 10 (Smt. Manoj Kumar), South- Part of Plot No. 11 (Jagdhis Prasad Agarwal)	Symbolic	27,97,000 2,80,000
Borrower- 1. M/s Mantriji Solar Equipment, Add.- 30/48A, Kumharpada, Chhipotila, Agra, 2. Shri Goldy Jain S/o Shri Suresh Chand Jain, 3. Shri Suresh Chand Jain S/o Shri Ganpat Singh Jain, Add. of both- 35/138, Netaji Nagar, Near Essar Hospital, Agra	31,39,263.78 + interest & Other Exp. thereon	Property No. B 9, Industrial Estate, Shehjalpur, Shikohabad and District Firozabad, Area- 808 sq. mtr., in the name of Sh Suresh Chand Jain S/o Shri Ganpat Singh Jain, Bounded as: East- Property No. 30/92 (Part) of Smt Kalwati Devi, West- 7'0" wide Rasta, North: 8'0" wide Rasta, South: Property of Sh. Mithu Ram	Symbolic	27,50,000 2,75,000
Borrower- 1. M/s Shiv Shakti Iron Foundry, Add.- B-9,Industrial Estate, Shehjalpur Shikohabad-District Firozabad, 2. Shri Dinesh Singh Yadav S/o Panna Lal Yadav, Add.- House No. F-72/3, Kamla Nagar, Agra, Guarantor- Sri Vinod Kumar Sharma S/o Akhileshwar Sharma, Add.- House No. 17B/2 Balkeshwar, Agra	30,01,427.06/- + interest & Other Exp. thereon	Property No. B 9, Industrial Estate, Shehjalpur, Shikohabad and District Firozabad, Area- 808 sq. mtr., in the name of Sri Dinesh Singh Yadav S/o Panna Lal Yadav, Bounded as: East: 12 meter wide road, West: Cultivated Land, North: Plot No. B 8, South: Plot No. B 10	Symbolic	63,82,000 6,38,000

Last Date & Time for receipt tender document : 06.04.2024 up to 5:00 PM
Date & Time of e-auction : 08.04.2024 from 11.30 AM to 12.30 PM
 (With extension of 5 min. duration each till the conclusion of sale)
EMD Payable through NEFT/RTGS in A/C No. 209272434, IFSC Code: CNRB007315 OR Demand Draft in favour of Canara Bank, ARM Branch, Agra

Note: 1. No interest will be claimed on the bid/subsequent amount. 2. Authorised officer is entitled to cancel the bid at any stage without assigning any reason whatsoever. 3. All charges for conveyance, stamp duty/GST registration charges etc., as applicable shall be borne by the successful bidder only.
 For detailed terms and conditions of the sale please refer the link "E-Auction" provided in Canara Bank's website www.canarabank.com/ www.indianbankseaction.com or may contact Senior Manager, Canara Bank, ARM Branch (Ph. No.) 8954350049, E-mail ID: cb7315@canarabank.com OR the service provider M/S Canbank computer Services Ltd, 218, JP Royale, Sampige Road, Malleshwaram, Bangalore -3 , Contact no. 1) PRATAP KANTILAL (09822952602), 2) Saravanan (9444805621); Email id: eauction@ccsl.co.in.
Place : Agra Date : 06-03-2024 Authorized Officer

FORM G (Re-Issued)
INVITATION FOR EXPRESSION OF INTEREST FOR MOUNTAIN MEADOW HOLIDAYS PRIVATE LIMITED OPERATING IN MOTEL INDUSTRY AT NEW DELHI

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

S.No.	Name of the Corporate Debtor along with PAN/CIN/LLP No.	Mountain Meadow Holidays Private Limited CIN: U74899DL1993PTCO56571 PAN: AACCN9855G
1.	Address of the registered office	Regd. Office: House No.-196, Deepali Enclave, Pitampura, Delhi -110034 IN
2.	URL of website	Not Applicable
3.	Details of place where majority of fixed assets are located	Corporate Debtor has not earned any revenue in FY 2021-2022 and details thereafter are not available at present.
4.	Installed capacity of main products/ services	Details not available presently
5.	Quantity & value of main products/ services sold in last financial year	May be obtained by sending an email to ibc.mountainmeadows@gmail.com
6.	Number of employees/ workmen	Details not available presently
7.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	May be obtained by sending an email to ibc.mountainmeadows@gmail.com
8.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	May be obtained by sending an email to ibc.mountainmeadows@gmail.com
9.	Last date for receipt of expression of interest	12-03-2024
10.	Date of issue of provisional list of prospective resolution applicants	22-03-2024
11.	Last date for submission of objections to provisional list	27-03-2024
12.	Date of issue of final list of prospective resolution applicants	06-04-2024
13.	Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	06-04-2024
14.	Last date for submission of resolution plans	06-05-2024
15.	Process email id to submit EOI	ibc.mountainmeadows@gmail.com
16.	Date : 05.03.2024 Place: New Delhi	Umesh Gupta Resolution Professional Mountain Meadow Holidays Private Limited (Under CIRP) IP Registration No.- IBB/IIPA-001/IP-P00848/2017-18/11431

Form No. INC-26
 (Pursuant to Rule 30 of the Companies (Incorporation) Rules, 2014)

Before the Central Government, Regional Director, Northern Region, New Delhi in the matter of sub-section (4) of Section 13 of Companies Act, 2013 and clause (a) of sub-rule (5) of Rule 30 of the Companies (Incorporation) Rules, 2014

AND
 In the matter of MEDAK SOLAR PROJECTS PRIVATE LIMITED (CIN: U74899HR2015FTCO87290) having its Registered Office at LEVEL 18, DLF CYBER CITY BUILDING NO. 5, TOWER A, PHASE III, GURGAON - 122002, HARYANA, India

.....Applicant Company / Petitioner

NOTICE is hereby given to the General Public that the Applicant Company proposes to make application to the Central Government under Section 13(4) of the Companies Act, 2013 seeking confirmation of alteration of the Memorandum of Association of the Company in terms of the special resolution passed at the Extra Ordinary General Meeting held on 14th February 2024 to enable the Company to change its Registered Office from "State of Haryana" to the "State of Uttar Pradesh". Any person whose interest is likely to be affected by the proposed change of the registered office of the company may deliver either on the MCA-21 portal (www.mca.gov.in) by filing investor complaint form or cause to be delivered or send by registered post his /her objections supported by an affidavit stating the nature of his / her interest and grounds of opposition to the Regional Director, Northern Region, Ministry of Corporate Affairs, B-2 Wing, 2nd Floor, Pt. Deendayal Aiyangar Bhawan, CGO Complex, New Delhi-110003 within fourteen (14) days from the date of publication of this notice with a copy to the applicant Company at its Registered Office at the address mentioned below:-
 Regd. Office : LEVEL 18, DLF CYBER CITY BUILDING NO. 5, TOWER A, PHASE III, GURGAON - 122002, HARYANA, India For & on behalf of MEDAK SOLAR PROJECTS PRIVATE LIMITED Sd/- KANCHAN GIRISH HOONDLANI (DIRECTOR)
 Date : 05.03.2024 Place : Gurgaon DIN: 10169833

CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED
 Corporate Office: "CHOLA CREST" C 54 & 55, Super B-4, Thiru Vi Ka Industrial Estate, Guindy, Chennai – 600032
 Branch Address :Hall No. H-3, 3rd Floor, Padam Plaza, Plot No.5, Sector-16-B, Awasthika Sikandra Yojna, Agra - 282007

POSSESSION NOTICE UNDER RULE 8 (1)

Whereas the undersigned being the Authorised Officer of M/s Cholamandalam Investment And Finance Company Limited, under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section 13(12) read with Rule 3 of the Security Interest Enforcement Rules, 2002 issued a demand notice dated 20-05-2022 (Loan Account Nos. X0HEAHE0002953366 and H020AHE0000006566) calling upon the Borrowers 1.Wasseem Ahmad, 35/209 E-2/1 Indrapuri, Noor Ki Bageechi, Hari Parwat Ward, Agra, Uttar Pradesh - 282005. 2.Neelopher Benjamin, 35/209 E-2/1 Indrapuri, Noor Ki Bageechi, Hari Parwat Ward, Agra, Uttar Pradesh - 282005 3.M/S Callendra Builders, 25 Suresh Nagar, New Agra, Agra, Uttar Pradesh - 282005 to repay the amount mentioned in the notice being Rs.37,98,748.28 [Rupees Thirty-Seven Lakhs Ninty-Eight Thousand Seven Hundred Forty-Eight and Twenty Eight paisa Only] as on 19-05-2022with interest thereon within 60 days from the date of receipt of the said notice.

The borrowers having failed to repay the amount, notice is hereby given to the borrowers and the Public in general that the undersigned has taken Physical possession of the property on 01-03-2024 as per the order dated 16-08-2023 passed under case no. 1174/2023 by the Hon'ble ADM Finance Court, in Agra.

The borrowers attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

The borrowers in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of M/s CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED, for an amount Rs.37,98,748.28 [Rupees Thirty-Seven Lakhs Ninty-Eight Thousand Seven Hundred Forty-Eight and Twenty Eight paisa Only] as on 19-05-2022and interest thereon.

DESCRIPTION OF THE IMMOVABLE PROPERTY
 Residential House on Ground Floor and First Floor Nagar Nigam Corporation No.35/209E/2/1 situated at Noor Ki Bagechi, Indrapuri, Hari Parwat Ward, Tehsil and District Agra (Measuring area 88.23 Sq.Mtrs)
Boundaries :-East: Prop. Of Babbu Bhai, West: Part Prop. Of Ruksana, North: Open to Sky & Road 16' wide on Ground Floor, South: Part Prop. Of Nadeem
 Date : 06.03.2024 Place: AGRA Sd/- Authorised Officer M/s. Cholamandalam Investment and Finance Company Limited

पंजाब नैशनल बैंक Punjab National Bank
SALE NOTICE FOR SALE OF IMMOVABLE/MOVABLE PROPERTIES

Branch Office : Circle Sastra Center, Haldwani (823400), Uttarakhand, Ph. 95365 82435, E-Mail : cs8234@pnb.co.in

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable property mortgaged/charged to the Secured Creditor, the constructive/physical/symbolic possession of which has been taken by the Authorised Officer of the Bank/Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" basis on the date as mentioned in the table here in below, for recovery of its dues due to the Bank/Secured Creditor from the respective borrower(s) and guarantor(s). The reserve price and the earnest money deposit will be as mentioned in the table below against the respective properties.

SCHEDULE OF THE SECURED ASSETS

Lot No.	Name of the Branch	Name & Addresses of the Borrower/ Guarantors	"Description of the Immovable/movable Properties Mortgage/Owner Name (Mortgagor of Property(ies))"	A) Dt. Of Demand Notice u/s 13(2) of Sarfaesi Act 2002"	A) Reserve Price	Date / Time of E-Auction	Details of the encumbrances known to the secured creditors
1.	BO : Ramnagar (388000)	M/s PRAKASH BPO, ADD- BATA Showroom, Shop No. 24 & 25, Aasthaan Radheshyam Arcade Tera Road Ramnagar Distt- Nainital -244715	EM of Two Shops bearing No. 24 and 25 situated at, Aasthaan Radheshyam Arcade, Tera Road, Ramnagar, Distt- Nainital-244715 standing in the name of Shri Prakash Chandra Rikhari registered vide Sale Deed dated 07.10.2013 at Bahi No. 1, Zild No. 447, Pages 119-140 at Sr No 3622 at SRO , Ramnagar Distt Nainital and sale Deed dated 19.12.2016 at Bahi No. 1, Zild No. 747, Pages 263-290 at Sr No. 2805 at SRO, Ramnagar Distt Nainital. Area: 37.40 sq mtr. Ownership- Mr Prakash Chandra Rikhari.	A) 22.12.2022 B) Rs. 41,46,324.17/- as on 11/12/2022 with further interest & charges C) 07.10.2023 D) Nature of Possession Symbolic/Physical/Constructive	A) Rs. 63.36 Lakh B) EMD C) Last date of deposit of EMD D) Bid increase amount	22.03.2024 From 11.00 AM to 04.00 PM	Not Known

STATUTORY 15 DAYS SALE NOTICE UNDER SARFAESI ACT, 2002.

1. BO : Ramnagar (388000) M/s PRAKASH BPO, ADD- BATA Showroom, Shop No. 24 & 25, Aasthaan Radheshyam Arcade Tera Road Ramnagar Distt- Nainital -244715 Proprietor/Mortgagor: Mr. Prakash Chandra Rikhari Add- Village Kaniya, 269, Gangotri Vihar, Kaniya, Ramnagar -244715 Guarantor: Mr Naveen Chandra Rikhari Add- Village Kaniya, 269, Gangotri Vihar, Kaniya, Ramnagar- 244715

The sale shall be subject to the Terms & Conditions prescribed in the Security Interest (Enforcement) Rules 2002 and to the following further conditions: • The properties are being sold on "AS IS WHERE IS BASIS" and "AS IS WHAT IS BASIS" and "WHATEVER THERE IS BASIS" • The particulars of Secured Assets specified in the Schedule hereinabove have been stated to the best of the information of the Authorised Officer, but the Authorised Officer shall not be answerable for any error, misstatement or omission in this proclamation. • The Sale will be done by the undersigned through e-auction platform provided at the Website <https://www.mstcecommerce.com> on 22.03.2024 for properties mentioned on Sr. No. 1 @ per time schedule mentioned for respective serial number. • For detailed term and conditions of the sale, please refer www.ibapi.in, www.mstcecommerce.com, <https://eprocure.gov.in/epublish/app>

For more details contact : 9536582435
 Place : Haldwani, Distt. Nainital Date : 06.03.2024
Authorized Officer (Secured Creditor)
 Punjab National Bank, Circle Office: Haldwani

इण्डियन ओवरसीज़ बैंक
की वीपी कार्यलय अलग संख्या 80 प्रकाश
तक भीमवाराणसी कार्यालय को पास
नौकरी की जानकारी के लिए 011-2761790

राष्ट्रिय पत्र
दिनांक 28.02.2024 को जनसत्ता या
फाईनलशिप एक्सप्रेस में प्रकाशित मेगा
ई-नीताली नोटिस के सम्बन्ध में
शाखा-एसएमई सहायनपुर शाखा (2981)
दिल्ली रोड, सहायनपुर-247001
कृपाकरा-1 मैसर्स स्टार इंटरप्राइजेज
(प्रोप- श्री मजहर हसन) नदीम कॉलोनी
ईदगाह रोड, सहायनपुर-247001 (यूपी)
ई-ई-नीताली रद्द कर दी गई है।
रोष थथागत रहेगा।

प्राधिकृत अधिकारी

आरवडा ब्यास प्रबन्ध बोर्ड
(विद्युत खण्ड)

ई-निविदा सं. : 07/2023-24, दिनांक: 04.03.2024

कार्यालय का नाम : कार्यकारी अभियंता, पब्लि एवं अन्व मण्डल, वी.बी.एम.बी., पंजाबी बाग,
नई दिल्ली-35।

कार्य का नाम : दिल्ली के काका नगर स्थित रेड कैम्प की II 93 के मरम्मत के हेतु कार्य।

निविदा दस्तावेज डाउनलोड 04.03.2024 - 18:00 बजे से

निविदा ऑनलाइन जमा करने की तिथि एवं समय 03.04.2024 - 15:30 बजे तक

निविदा खोलने की तिथि एवं समय 04.04.2024 - 15:30 बजे से

विस्तृत निविदा दस्तावेज, प्री-क्वालिफाईंग शर्तों और परीहरा राशि के लिए कृपया वीबीएमबी की वेबसाइट www.bmb.gov.in अथवा www.etenders.gov.in देखें।

1518-पीआर टीएस-4 आज व कल के लिए उर्जा बचाई

सम्मान वारसे करारबाद तककी तलब
(आरंभ 5 कायदा 1 व 5)
न्यायालय भीमन उद्योगपाल सिंह पीठालीन
अधिकारी कमिश्नरल कोर्ट-20, काका,
गौतमबुद्धनगर उ०००

सिधिये वाद (कॉमिश्नरल कोर्ट-20/2023
बैंक आर बहाल, ए बोली काप्योट, ड्यूकी
कन्स्टीट्यूटिड अन्वर व बेकिंग सं० (एक्सपुन एण्ड
प्रोसेस ऑफ अन्वरकेटिंग) एण्ड 1970 डेड ऑफिस
मागवकी-बदोली, व शाखाये समुपू मालतय में व
अन्य स्थान ग्रीन इन्फिड्या फैसल दीसत विवर
नौक खोडा कालोनी स्थितियाबाद यू०पी० द्वारा चौक
मेन्जेर व अधिकृत प्रतिनिधि
आधार सं०-
ईमेल: khoraj@bankofbaroda.com
बनाम

पीयू पुष्प पुत्र श्री एसएनएन०० कंसेलर पता-
डी-203, पी०-४7, नोएडा, गौतमबुद्धनगर ७७90-
201301
अन्य पता- सी-55, पी०-48, नोएडा, गौतमबुद्धनगर
७७900-201301
अन्य पता- बी-270, पी०-50, नोएडा गौतमबुद्धनगर
७७900-201301

प्रतिवादीगण
हरगह बारी में आपके नाम एक नोटिस बाद दायर
की है। निगाना आपको हुस होना है कि आप
तारीख 14.03.2024 बयलक 10 बजे दिन के
अवसलतन या मार्गल दिवस के जो मुकदमे के
हस्तात से कवर कराई जातिक किया गया हो और
कुछ उमरई अलग मुकदमा मुकदमा का जबाद है
संके, साक्षि हो और जनवरीकी दाय की करे और
आपको साक्षि है कि उरी रोज अपने देवतलक मेस
करे जिस पर आप अपने उवादेकी के रस्तात
करना चाहते हो।

बयलक मेरे देवतल और मुहर अदालत के आज
तारीख 18.01.2024 ई० जारी किया गया।

अदेशानुसार
हस्ताक्षर / मुसंरि

ऋण वसूली न्यायाधिकरण- I। दिल्ली
सुप्रीम तल, जीवन तल मिडिड
संसद मार्ग, नई दिल्ली-110001

बैंकों तथा वित्तीय संस्थाओं के बकाया ऋण
की वसूली अधिनियम, 1993 की धारा 19(4) के
अन्तर्गत ऋण वसूली न्यायाधिकरण (क्रिया
निगमावली, 1993) के नियम 12 एवं 13 के अन्तर्गत
संघटित नोटिस

टी.ए. सं. 1238/2023 दिनांक 26-02-2024

पजाब नेशनल बैंक
बनाम
दीपक इण्डियायिग वकूल् एवं अन्य
प्रत्यावाधी

शेष में
प्रतिवादी
1. दीपक इण्डियायिग वकूल्
2. श्रीमती प्रवीण यादव, दोनों प्लॉट नं 3,
कोरप नं. 430-431, गली नं 2, कैलाश पुरी,
नसीरपुर के पास, नई दिल्ली-45

जबकि उपरोक्त वादी ने अग्रक विरुद्ध **रुपये**
50,21,570.57 (₹. पचास लाख इक्कोस हजार पचास
श्री सखार और सखारके पैसा मात्र) की वसूली हेतु वाद
दायर कर रखा है और अधिनियम 1993 के अन्तर्गत
कि आपको सखारक से यह नोटिस नहीं दिया जा
सकता है, कि आपको सखारक से यह नोटिस नहीं
दिया जा सकता है।
अन्य उक्त नोटिस की प्रकृतिक कवाय कर यह नोटिस
देने हेतु यह निर्दिष्ट किया जाता है कि आप नोटिस
22.05.2024 को प्रातः 10.30 बजे प्राधिकरण के समक्ष
उपस्थित हो।
यदि आप कि यह नोटिस आपको सखारक तब दिन व
समय पर प्राधिकरण के समक्ष उपस्थित नहीं होते है तो
आपको अनुपस्थित में सुनाई कर वाद को निर्णित
किया जा सकता है।

सभी मामलों को सिक्रेटिओन और नोटिस के
माध्यम से और एक पत्रव्यवस्था के द्वारा विवादायक
(1) सभी अधिनियम/वादी सिक्रेटिओन
एकलियम/ सिक्रेटिओन अधिनियम के अन्तर्गत
(2) कानूनी सलाहकार/ अधिनियम/ अधिनियम द्वारा
जाती की जाने वाली अनुपस्थित के मामलों की अन्तर्गत
नोटिस के लिए 'मीडियम आरडी' और 'यारसडी'
DR के अधिनियम प्लॉट अंतर्गत 'drt.gov.in'
के माध्यम से की वसूली में प्रकृतिक कवाय कर।
(3) किसी भी सखारक को प्रकृतिक कवाय कर/ नोटिस/
निगमिता संश्लेष अधिकारी के फोन 23748478 पर
संघटित कर सकते हो।
मेरे हस्ताक्षर और मुहर न्यायाधिकरण की ओर के तलब
20.02.2024 को जारी किया गया।

प्राधिकरण के अदेशानुसार,
सहायक अधिकारी, डीआरटी - I। दिल्ली

नैनीताल बैंक
शाखा - ई-69-बी, बनी पार्क विस्तार, शास्त्री नगर, जयपुर-302016
राजस्थान फोन-0141-2281557, 7455802334

कच्चा सूचना (अवल सम्पत्तियाँ हेतु)

सर्वसाधारण को सूचित किया जाता है कि अधोहस्ताक्षरकर्ता नैनीताल बैंक, ई-69-बी, बनी पार्क विस्तार, शास्त्री नगर, जयपुर-302016, राजस्थान शाखा का प्राधिकृत अधिकारी है तथा सिव्योरिटाइजेशन एण्ड रिक्स्ट्रक्चरिंग ऑफ फाइनेंशियल एंजेंट्स एण्ड, इनफोसॉफ्टेक ऑफ सिव्योरिटाइ इन्टरस्ट्रेट (SARFAESI) एक्ट 2002 के संशोधन 13(2) के नियम 3 के अधीन 60 दिन की अवधि का डिमान्ड नोटिस निम्नलिखित ऋणियों तथा जमानतियों को जारी कर चुका है। यह कि ऋणी/जमानती ऋण का पूर्ण भुगतान करने में असमर्थ रहे अतः अधोहस्ताक्षरकर्ता ने उपरोक्त अधिनियम की धारा 13(4) व रुल 8 एवं 9 के अन्तर्गत प्राप्त अधिकारों का प्रयोग करते हुए निम्नलिखित सम्पत्ति का भी जो जहां है उसे ही के आधार पर दिनांक 29.02.2024 को कच्चा ले लिया है। विशेष रूप से ऋणियों/जमानतियों तथा सामान्य रूप से सम्पूर्ण जमानत को सावधान किया जाता है कि निम्नलिखित सम्पत्ति से सम्बन्धित किसी भी प्रकार का लेन-देन न करें। सम्बन्धित लेन-देन दिन नैनीताल बैंक के लि 0 के संबंधित ऋणियों पर देय धनराशियां तथा उस पर देय व्याज एवं अन्य सम्बन्धित खर्च की सीमा तक बैंक प्रभार के अधीन होंगे। उधारकर्ताओं का ध्यान सखित परिसम्पत्तियों को मुक्त करने में उपलब्ध समय के सम्बन्ध में अधिनियम की धारा-13 की उपधारा (8) के प्रावधान को आकर्षित किया जाता है।

(1) ऋणी/जमानतियों का नाम एवं पता

1. विजन कम्प्यूटर (प्रोपराइटरशिप/कर्मदार), द्वारा इसके प्रोपराइटर मोहम्मद तौसिफ पुत्र मंजूर अहमद, पंजीकृत पता-प्लॉट नं. 132, पेंटर कॉलोनी, नक्षरी का नाका, शास्त्री नगर, जयपुर, राजस्थान-302016 दूसरा पता- दुकान नं. 5, प्लॉट नं. 1619, खेजरो का रास्ता, चाँद पोल बाजार, दुंगरी हाउस के पास, एवं रायसर प्लॉज, इन्दा बाजार, राजस्थान-302001
2. मोहम्मद तौसिफ पुत्र मंजूर अहमद (प्रोपराइटर/कर्मदार), नि 0 प्लॉट नं. 132, पेंटर कॉलोनी, नक्षरी का नाका, शास्त्री नगर, जयपुर, राजस्थान-302016 3. रूबीना बानो पत्नी रोशन खान (जमानती), नि 0 प्लॉट नं. ए-60, मेजर शैतान सिंह कॉलोनी, अमानिशाह रोड, शास्त्री नगर, जयपुर राजस्थान-302016 दूसरा पता- प्लॉट नं. 29-बी, आर.के. नगर, शिव नगर, पुलिस लाईन, लाडपुर, कोटा राजस्थान-324001 4. रोशन खान पुत्र बाबू खान (जमानती), नि 0 प्लॉट नं. ए-60 मेजर शैतान सिंह कॉलोनी, अमानिशाह रोड, शास्त्री नगर, जयपुर राजस्थान-302016 दूसरा पता- प्लॉट नं. 29-बी, आर.के. नगर, शिव नगर, पुलिस लाईन, लाडपुर, कोटा, राजस्थान-324001
(डिमान्ड नोटिस दिनांक 04.08.2023 को रु. 51,05,948.00 (रुपये इक्यावन लाख पांच हजार नौ सौ अड़तालिस मात्र दिनांक 03.08.2023 तक) दिनांक 04.08.2023 से आगे का व्याज एवं अन्य खर्च जारी किया जा चुका है। घटाये वसूली यदि कोई हो।

(2) ऋणी/जमानतियों का नाम एवं पता

1. नेमर कनेक्ट इंटरनेशनल (कर्मदार), द्वारा इसके पार्टनर्स अविनाश धानवी पुत्र जय प्रकाश धानवी एवं मोहम्मद अली पुत्र बाबू खान, पंजीकृत पता - ए-60, मेजर शैतान सिंह कॉलोनी, अमानिशाह रोड, शास्त्री नगर, जयपुर - 302016 दूसरा पता - 29, आर.के. नगर, शिव नगर, तहसील लाडपुर, कोटा राजस्थान-324001 2. अविनाश धानवी पुत्र जय प्रकाश धानवी (पार्टनर), नि 0 1213, वीर मोहल्ला, नीम की गली, कोतवाली पुलिस चौकी, नवसोकिया, जोधपुर-342001 दूसरा पता- 3-डब्लू-15, कुडी भगतारानी हाउसिंग बोर्ड, जोधपुर, राजस्थान-342005 3. मोहम्मद अली पुत्र बाबू खान, (पार्टनर), नि 0 29, आर.के. नगर, शिव नगर, तहसील लाडपुर, कोटा राजस्थान-324001 दूसरा पता - ए-60, मेजर शैतान सिंह कॉलोनी, अमानिशाह रोड, शास्त्री नगर, जयपुर - 302016 4. शकीला बेगम पत्नी रमजान खान (जमानती), नि 0 - ए-60-1, मेजर शैतान सिंह कॉलोनी, अमानिशाह रोड, शास्त्री नगर, जयपुर - 302016 5. कोशल सेवक पुत्र अजय सेवक (जमानती), नि 0 40, राज एन्क्लेव के पीछे, बी/एस नन्दनवन, धौपासनी हाउसिंग बोर्ड, जोधपुर-342008 दूसरा पता - 24, राज एन्क्लेव के पीछे, बी/एस नन्दनवन, धौपासनी हाउसिंग बोर्ड, जोधपुर-342008 (डिमान्ड नोटिस दिनांक 12.11.2021 को रु. 39,91,906.00 (रुपये उन्तालिस लाख इक्यावन हजार नौ सौ छह मात्र दिनांक 11.11.2021 तक) दिनांक 12.11.2021 से आगे का व्याज एवं अन्य खर्च जारी किया जा चुका है। घटाये वसूली यदि कोई हो।

दृष्टिव्यवस्था/बन्धक सम्पत्ति का संक्षिप्त विवरण : बंधक अवल सम्पत्ति (रिहायशी प्लेट) के सभी भाग व हिस्से जो कि प्रथम तल, प्लॉट नं. ए-60, शैतान सिंह कॉलोनी, शास्त्री नगर, जयपुर-302016 में स्थित है। क्षेत्रफल 234 वर्ग यार्ड्स। सम्पत्ति उप निबन्धक जयपुर-11 के कार्यालय में बंधी नं. 01, जिल्द नं. 723, पेज नं. 4, क्रमांक 20110520071197 एवं अतिरिक्त बंधी नं. 01, जिल्द नं. 2877, पेज नं. 36 से 47, दिनांक 20.06.2011 को रोश खान पुत्र बाबू खान के नाम पर दर्ज है। सीएमए - उत्तर में प्लॉट नं. ए-60-ए, दक्षिण में प्लॉट नं. ए-60 का दक्षिणी हिस्सा, पूरब में प्लॉट नं. ए-60-1, पश्चिम में प्लॉट नं. एफ-58

(2) ऋणी/जमानतियों का नाम एवं पता

1. नेमर कनेक्ट इंटरनेशनल (कर्मदार), द्वारा इसके पार्टनर्स अविनाश धानवी पुत्र जय प्रकाश धानवी एवं मोहम्मद अली पुत्र बाबू खान, पंजीकृत पता - ए-60, मेजर शैतान सिंह कॉलोनी, अमानिशाह रोड, शास्त्री नगर, जयपुर - 302016 दूसरा पता - 29, आर.के. नगर, शिव नगर, तहसील लाडपुर, कोटा राजस्थान-324001 2. अविनाश धानवी पुत्र जय प्रकाश धानवी (पार्टनर), नि 0 1213, वीर मोहल्ला, नीम की गली, कोतवाली पुलिस चौकी, नवसोकिया, जोधपुर-342001 दूसरा पता- 3-डब्लू-15, कुडी भगतारानी हाउसिंग बोर्ड, जोधपुर, राजस्थान-342005 3. मोहम्मद अली पुत्र बाबू खान, (पार्टनर), नि 0 29, आर.के. नगर, शिव नगर, तहसील लाडपुर, कोटा राजस्थान-324001 दूसरा पता - ए-60, मेजर शैतान सिंह कॉलोनी, अमानिशाह रोड, शास्त्री नगर, जयपुर - 302016 4. शकीला बेगम पत्नी रमजान खान (जमानती), नि 0 - ए-60-1, मेजर शैतान सिंह कॉलोनी, अमानिशाह रोड, शास्त्री नगर, जयपुर - 302016 5. कोशल सेवक पुत्र अजय सेवक (जमानती), नि 0 40, राज एन्क्लेव के पीछे, बी/एस नन्दनवन, धौपासनी हाउसिंग बोर्ड, जोधपुर-342008 दूसरा पता - 24, राज एन्क्लेव के पीछे, बी/एस नन्दनवन, धौपासनी हाउसिंग बोर्ड, जोधपुर-342008 (डिमान्ड नोटिस दिनांक 12.11.2021 को रु. 39,91,906.00 (रुपये उन्तालिस लाख इक्यावन हजार नौ सौ छह मात्र दिनांक 11.11.2021 तक) दिनांक 12.11.2021 से आगे का व्याज एवं अन्य खर्च जारी किया जा चुका है। घटाये वसूली यदि कोई हो।

दृष्टिव्यवस्था/बन्धक सम्पत्ति का संक्षिप्त विवरण : बंधक अवल सम्पत्ति (रिहायशी प्लेट) के सभी भाग व हिस्से जो कि प्रथम तल, प्लॉट नं. ए-60, शैतान सिंह कॉलोनी, शास्त्री नगर, जयपुर-302016 में स्थित है। क्षेत्रफल 234 वर्ग यार्डस या 195.64 वर्ग मीटर। सम्पत्ति उप निबन्धक जयपुर-11 के कार्यालय में बंधी नं. 01, जिल्द नं. 723, पेज नं. 2, क्रमांक 20110520071197 एवं प्रतिनिधि बंधी नं. 01, जिल्द नं. 2877, पेज नं. 12 से 23, दिनांक 20.06.2011 को रोश मोहम्मद पुत्र सुलतान खान ने शकीला बेगम पत्नी रमजान खान के नाम पर गिफ्ट डीड द्वारा दर्ज कराई है। सीएमए - उत्तर में प्लॉट नं. ए-60-ए, दक्षिण में प्लॉट नं. ए-60 का दक्षिणी हिस्सा, पूरब में प्लॉट नं. ए-60-1 एवं आम रास्ता, पश्चिम में प्लॉट नं. एफ-58

स्थान : जयपुर, राजस्थान दिनांक : 06.03.2024 प्राधिकृत अधिकारी

केन फिन होम्स लिमिटेड
प्रथम तल, रेवाड़ी की-ऑपरेटिव बैंक के ऊपर, निकट हनुमान मंदिर, सोहना रोड, धारुहड़ा (जिला-रेवाड़ी), नो. 762579165
फोन: 0174-242381, 01. 762579165
ई-मेल: dhruhera@canfinhomes.com CIN: L85110KA1987PLC008699

कच्चा सूचना [नियम 8(1)] अवल सम्पत्ति के लिए

जबकि, अधोहस्ताक्षरी ने कर्न जिन होम्स लिमिटेड, के प्राधिकृत अधिकारी के रूप में, विस्तार आसिया का प्रतिनिधिकरण और पुनर्निर्माण तथा प्रतिनिधि लिटि प्रवर्तन अधिनियम, 2002 प्रतिमुक्ति लिटि (प्रवर्तन) निगमावली 2002 के साथ पठित प्रवर्तन शक्तियों का प्रयोग करते हुए एक मांग सूचना दिनांकित 01.01.2024 को जारी की थी जिसमें उधारकर्ता श्री राजीव सिंह पुत्र श्री बलवंत सिंह और श्री शक्ति कुमार पुत्र श्री बलवंत सिंह और श्रीमती अमनदीप की ओर पत्नी श्री राजीव सिंह (उधारकर्ता) की श्री सतीश कुमार पुत्र श्री नीला राय (इसके) से सूचना में वर्णितनुसार बकाया राशि रु. 26,41,201/- (रुपय छब्बीस लाख इक्तालिस हजार दो सौ चार पचास) को नोटिस की प्राप्ति की तारीख से 60 दिनों के भीतर वसूली की तारीख तक संविदात्मक रूप पर अतिरिक्त अग्रिम ध्यात के साथ, चुकाने की मांग की गई थी। कर्मदार उक्त राशि चुकाने में असफल रहे हैं, एतद्वारा कर्मदार और निगम को सूचना दी जाती है कि अधोहस्ताक्षरी ने प्रतिनिधि लिटि (प्रवर्तन) निगमावली 2002 के नियम 8 के साथ पठित उक्त अधिनियम की धारा 13(4) के तहत उक्तको प्रवर्तन शक्तियों का प्रयोग करते हुए यहां नीचे वर्णित सखित का कच्चा दिनांक 04 मार्च 2024 को प्रवर्तन कर लिया है।

सूचित परिसर्तियों को नुनाने के लिए उपलब्ध समय के संबंध में, अधिनियम की धारा 13 की उप-धारा (8) के प्रावधानों के लिए उधारकर्ता का ध्यान आकर्षित किया जाता है।

विशेष रूप से कर्मदार/रं, गारदर/रं को तथा सामान्य रूप से जनसाधारण को इस संबंध में संबंध में संव्यवहार नहीं करने हेतु सावधान किया जाता है और सर्तियों के संबंध में कोई भी संव्यवहार केन फिन होम्स लिमिटेड, की बकाया राशि रु. 26,41,201/- (रुपय छब्बीस लाख इक्तालिस हजार दो सौ चार पचास) और आगे के ब्याज के प्रभावशील होगा।

प्रवर्तन शक्तियों का विवरण

मकान नंबर 111 खरारा सं. 5674 / 15 (2-11-00), 14(4-0-0), विष्णु गार्डन, निकट सूरज पब्लिक स्कूल, राजेन्द्र पार्क, गुरुग्राम, हरियाणा 122001
संपत्ति की सीमाएं इस प्रकार हैं:- उत्तर- रोड, दक्षिण- अन्य सम्पत्ति
पूरब- मकान सं. 110, पश्चिम- मकान सं. 112

दिनांक: 05.03.2024 हस्ता./-
स्थान: धारुहड़ा प्राधिकृत अधिकारी, केन फिन होम्स लिमिटेड

प्रपर-जी (पुनः जारी)
अभिव्यक्ति की अभिव्यक्ति हेतु आमंत्रण

मार्गरेट मीडो हॉलीडेज प्राइवेट लिमिटेड का नई दिल्ली में मोडल उद्योग परिस्थालन

भारतीय विद्यालय और शोधन अममता बोर्ड (कार्पोरेट व्यक्तियों के लिए ऋण शोध अममता समाधान प्रक्रिया) निगमावली, 2016 के विनियम 367 (1) के अधीन

प्रासंगिक विवरण

1. कार्पोरेट देनदार का नाम **मार्गरेट मीडो हॉलीडेज प्राइवेट लिमिटेड**
साथ में वेन/सीएनए/एएएसीबी का पता
सीआरएन:U74899DL1995PLC006475 पैन :AACCM85855

2. पंजीकृत कार्यालय का पता
पंजीकृत कार्यालय, सौदा नं. 1-196, दीपाली एन्क्लेव, पीतलपुरा, दिल्ली-110034 भारत

3. वेबसाइट का यूआरएल
लागू नहीं

4. उक्त स्थान का विवरण जहां अधिकारक अवल संश्लेषित किया जा रहा है।
कार्पोरेट देनदार के पास सारा धामपुर, नई दिल्ली में 18 बीघा और 15 बिस्वा कृषि भूमि है

5. मुख्य उत्पन्न/सेवाओं की स्थापित क्षमता
लागू नहीं

6. मुख्य उत्पादों की मात्रा और मूल्य/पिछले वित्तीय वर्ष में बेची गई सेवाएं
कार्पोरेट देनदार ने वित्त वर्ष 2021-2022 में कोई राजस्व अर्जित नहीं किया है और उरके बाद का विवरण वर्तमान में उपलब्ध नहीं है।

7. कर्मचारियों / कामगारों की संख्या
मिलहाल विवरण उपलब्ध नहीं है

8. दो पक्षों के अंतिम उपलब्ध वित्तीय विवरण (सिडब्लू के साथ), लेनदारों की सूची सहित अधिभूत विवरण
यूआरएल पर उपलब्ध है।

9. संहिता की धारा 25(2)(एच) के तहत समाधान आवेदकों के लिए पत्राचार जांच उपलब्ध है।
लागू नहीं

10. अभिव्यक्ति की अभिव्यक्ति की प्राप्ति हेतु अंतिम तिथि
12 मार्च 2024

11. समाप्ति समाधान आवेदकों की अंतिम सूची जारी करने की तिथि
22 मार्च 2024

12. अंतिम सूची के बारे में आपूर्तिकर्ता प्रस्तुत करने हेतु अंतिम तिथि
27 मार्च 2024

13. समाप्ति समाधान आवेदकों की अंतिम सूची जारी करने की तिथि
06 अप्रैल 2024

14. समाप्ति समाधान आवेदकों को सूचना प्राप्त, मूल्यांकन अधिनियम और समाधान योजना के अंतर्गत सूचित जारी करने की तिथि
06 अप्रैल 2024

15. ई-आवेदन जमा करने के लिए सभापित ईमेल आईडी
12 मार्च 2024
ibc.mountainmeadows@gmail.com

उमेश गुप्ता
दिनांक: 05.03.2024 समाधान प्रोफेशनल मार्गरेट मीडो हॉलीडेज प्राइवेट लिमिटेड (लियाइंगर/र के तहत)
स्थान: नई दिल्ली
आईपी पंजीकरण सं.: IBB/PA-001/IP-P00848/2017-18/11431

प्रपर ए
सर्वसमर्थक घोषणा

[भारतीय विद्यालय और शोधन अममता बोर्ड (कार्पोरेट व्यक्तियों के लिए ऋण शोध अममता समाधान प्रक्रिया) निगमावली, 2016 के विनियम 6 के अधीन]

अर्जुन इंडस्ट्रीज लिमिटेड के लेनदारों के ध्यानार्थ
संबन्धित विवरण

1. कार्पोरेट देनदार का नाम **अर्जुन इंडस्ट्रीज लिमिटेड**
2. कार्पोरेट देनदार के निगमनरी तिथि
24 जनवरी, 1995

3. प्राधिकरण लिमिटेड कार्पोरेट देनदार विवरण/पंजीकृत है।
रजिस्ट्रार ऑफ कम्पनीन, दिल्ली

4. कार्पोरेट देनदार की कार्पोरेट पहचान संख्या / सीमित दायित्व समाधान संख्या
U74899DL1995PLC0064675

5. कार्पोरेट देनदार के पंजीकृत कार्यालय का पता प्राधिकृत कार्यालय (द्वि कोड) का पता
पंजीकृत कार्यालय- सी-9 / 9366, वसंत कुंज, नई दिल्ली-110070

6. माननीय एनसीएनटी दिल्ली प्लॉट (कोर्ट II) ने 22 फरवरी, 2024 को आदेश सुनाया। हालांकि, आदेशापी को 5 मार्च 2024 को आवेदक वित्तीय ऋणकर्ता से आदेश प्राप्त हुआ।
01 सितंबर 2024

7. ऋण शोध अममता समाधान प्रक्रिया के समाधान की पुष्टि/मानित तिथि
विक्रम बजाज

8. अंतिम समाधान प्रोफेशनल के रूप में कार्यरत ऋण शोध अममता प्रोफेशनल का नाम और रजिस्ट्रेशन नंबर
पंजी. सी.: IBB/PA-002/IP-N00003/2016-2017/10003 एएफए वैधता: 18 अक्टूबर 2024 तक

9. अंतिम समाधान प्रोफेशनल का पता और ई-मेल, जहां कि बोर्ड में पंजीकृत है।
ई-मेल: बाज विक्रम@gmail.com

10. अंतिम समाधान प्रोफेशनल का, पता और ई-मेल
ई-मेल: clrp.arjun@rediffmail.com

11. धारा प्रस्तुत करने हेतु अंतिम तिथि
19 मार्च, 2024

12. अंतिम समाधान प्रोफेशनल द्वारा धारा 21 की 4 उप-धारा (हक) के अंतर्गत (क) के तहत अभिव्यक्ति लेनदारों की श्रेणियां, यदि कोई है।
लागू नहीं

13. किसी भी लेनदारों के अतिरिक्त प्रतिनिधि के रूप में कार्य करने हेतु विवरण ऋण शोध अममता प्रोफेशनल के नाम (द्विदिक्ष क्षेत्रीय तिथि/लेनदार)
लागू नहीं

14. (क) अधिभूत उत्पन्न और (ख) अधिभूत प्रतिनिधियों का विवरण यहां उपलब्ध है।
(क) वेब लिंक <https://www.ibbi.gov.in/home/downloads> (ख) लागू नहीं

एतद्वारा सूचना दी जाती है कि माननीय राष्ट्रीय कम्पनी लिटि अधिभूतन में दिनांक 22 फरवरी 2024 को अर्जुन इंडस्ट्रीज लिमिटेड के निबन्ध कार्पोरेट ऋण शोध अममता प्रक्रिया अंतर्गत जमानतियों को सूचना दी गई है। अर्जुन इंडस्ट्रीज लिमिटेड के लेनदारों से एतद्वारा अपने दावों का प्रमाण 19 मार्च 2024 को अवकाश पूर्व अंतिम समाधान प्रोफेशनल के समक्ष ऊपर आइटम 10 के संव्यवस्थित पत्र पर प्रस्तुत करने की मांग की जाती है। वित्तीय लेनदारों को अपने दावों का प्रमाण केवल इलेक्ट्रॉनिक साधनों द्वारा प्रस्तुत करना होगा। अन्य कच्चे लेनदार अपने दावों का प्रमाण व्यक्तियोग्य रूप से, अंक द्वारा अथवा इलेक्ट्रॉनिक साधनों प्रस्तुत कर सकते हैं। दावों के फंजी अथवा धामक प्रमाण की प्रस्तुति दबनीय होगी।

विक्रम बजाज
दिनांक: 05.03.2024 अंतिम समाधान प्रोफेशनल, अर्जुन इंडस्ट्रीज लिमिटेड
स्थान: गुरुग्राम पंजीकरण सं.: IBB/PA-002/IP-N00003/2016-2017/10003

कच्चा सूचना	अवल सम्पत्ति का विवरण	बकाया राशि	मांग सूचना की तिथि
मैसर्स हिंदुस्तान टेक्सटाइल प्राइवेट लिमिटेड। (“कर्मदार”), श्री मल्टीकॉम, सिखा गर्ग, अंकित गर्ग और सुनीता गर्ग (“सह-कर्मदार”)	स्व-निहित आवासीय संपत्ति:- 450 वर्ग मीटर माप वाली भूमि पर निर्मित घर के साथ प्लॉट, क्रमांक 35 के समस्त भाग, ब्लॉक नंबर एफ, सेक्टर 40 में स्थित, न्यू ओखला औद्योगिक विकास क्षेत्र, नोएडा, जिला गौतमबुद्ध नगर (यूपी), सीमाएं इस प्रकार हैं: उत्तर की ओर: प्लॉट नंबर एफ-34, सेक्टर 40, नोएडा, दक्षिण की ओर: प्लॉट नंबर एफ-36, सेक्टर 40, नोएडा, पूर्व की ओर: 9.0 मीटर चौड़ी रोड, पश्चिम की ओर: प्लॉट नंबर एफ-2, सेक्टर-40, नोएडा।	01.03.2024 को रु. 9,26,50,032.96 (रुपये नौ करोड़ छब्बीस लाख पचास हजार बत्तीस और छियासवें पैसे मात्र) और उस पर ब्याज।	21.03.2024 को कच्चा करने की तिथि 04.03.2024
मैसर्स साक्षी लिंगरिज प्राइवेट लिमिटेड (“कर्मदार”), श्री पवन गुप्ता, श्री गीता गुप्ता तथा श्री प्रतीक गुप्ता	1. स्व-निहित आवासीय संपत्ति:- प्लॉट नंबर 1601, टावर नंबर ओसी-01 में 15वीं मंजिल पर, ‘अरिज कार्टोटी’ प्रोजेक्ट में, प्लॉट नंबर जीएच-4, अहिंसा खंड 1, इंदिरापुरम, गाजियाबाद, सुपर एरिया 2655 वर्ग फीट है, सीमाएं इस प्रकार हैं: उत्तर से: धारुहड़ा इक्साट हजार आठ से: खुला, पूर्व से: सीडी, पश्चिम से: लिफ्ट। 2. स्व-निहित आवासीय संपत्ति:- प्लॉट नंबर 1603, टावर नंबर ओसी-01 में 15वीं मंजिल पर, ‘अरिज कार्टोटी’ प्रोजेक्ट में स्थित, प्लॉट नंबर जीएच-4, अहिंसा खंड 1, इंदिरापुरम, गाजियाबाद, सुपर एरिया 2772 वर्ग फीट है। और इसकी सीमा इस प्रकार है: उत्तर से प्रवेश, दक्षिण से खुला, पूर्व से सीडी, पश्चिम से लिफ्ट।	01.03.2024 को रु. 3,11,61,818/- (रुपये तीन करोड़ पचास हजार बत्तीस सौ अठारह मात्र) और उस पर ब्याज।	मांग सूचना की तिथि 09.11.2023 कच्चा करने की तिथि 04.03.2024
मैसर्स साक्षी लिंगरिज प्राइवेट लिमिटेड (“कर्मदार”), श्री पवन गुप्ता, श्री गीता गुप्ता तथा श्री प्रतीक गुप्ता	1. स्व-निहित आवासीय संपत्ति:- प्लॉट नंबर 1601, टावर नंबर ओसी-01 में 15वीं मंजिल पर, ‘अरिज कार्टोटी’ प्रोजेक्ट में, प्लॉट नंबर जीएच-4, अहिंसा खंड 1, इंदिरापुरम, गाजियाबाद, सुपर एरिया 2772 वर्ग फीट है। और इसकी सीमा इस प्रकार है: उत्तर से प्रवेश, दक्षिण से खुला, पूर्व से सीडी, पश्चिम से लिफ्ट।	01.03.2024 को रु. 3,11,61,818/- (रुपये तीन करोड़ पचास हजार बत्तीस सौ अठारह मात्र) और उस पर ब्याज।	मांग सूचना की तिथि 09.11.2023 कच्चा करने की तिथि 04.03.2024

मंडल कार्यालय सत्र केन्द्र, 1-2, रघुनाथ नगर, एम.जी. रोड, आगरा, Ph. No. 0562-2525895 Fax: 0562-2850131 E-Mail: cs8182@pnb.co.in

मॉग नोटिस

सिक्वोरिटाइजेशन एण्ड रिक्स्ट्रक्चरिंग ऑफ फाईनान्शियल एंजेंट्स एण्ड इन्फोसॉफ्ट आर्क सिव्योरिटाइ इन्टरस्ट्रेट एण्ड, 2002 के नियम 3 के अन्तर्गत नोटिस

प्राधिकृत अधिकारी, पजाब नेशनल बैंक, मण्डल कार्यालय, आगरा में उक्त अधिनियम की धारा-13(2) के अन्तर्गत निम्नलिखित ऋणियों/गारदरों को मांग नोटिस रजिस्टर्ड/स्वीड ज़ाक द्वारा प्रेषित किये थे। परन्तु उक्त मांग नोटिस बिना डिलीवरी वापिस आ गये। इस मांग नोटिस की प्रति बंधक सम्पत्ति के मुख्य द्वार पर बैंक द्वारा थपना कर दी गई है। अधोहस्ताक्षरी द्वारा निम्नलिखित ऋणियों/गारदरों से निम्नलिखित देनदारी, संविदात्मक ब्याज/खर्चों इत्यादि का भुगतान इस नोटिस के प्रायोग से 60 दिनों के अन्दर अदा करने की नोटिस प्रेषित किया जा रहा है। यदि वे उक्त देय राशियां इस मांग नोटिस के अनुसार भुगतान करने में असफल रहते हैं तो बैंक उक्त एण्ड की धारा-13 उपधारा (4) के अन्तर्गत निहित समस्त या किसी भी अधिकार जिसका विवरण उक्त धारा में दिया गया है, का प्रयोग करेगा। उधारकर्ताओं का ध्यान सखित परिसम्पत्तियों को मुक्त कराने में उपलब्ध समय के संबंध में अधिनियम की धारा 13 की उप-धारा (8) के प्रावधानों को और आकर्षित किया जाता है। उक्त अधिनियम की धारा-13(13) में निहित प्रावधानों के अनुसार बिना बैंक की लिखित अनुमति के ऋणी/गारदर/बन्धककर्ता प्रतिनिधि आसियां जिनका वर्णन नीचे सूची में दिया गया है, की किसी लीज एवं अन्य किसी माध्यम से हस्तान्तरित नहीं करेगा।

ऋणियों/गारदरों/का नाम व पता	बंधक सम्पत्ति का विवरण	मांग नोटिस दिनांक	नोटिस की रकम
शाखा-सिक्करा बाँदा (डायरेक्टर 089910), आगरा	आवासीय म		